

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 25

CA 279/2021 In CP 296/MB/2021

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 12.04.2024

NAME OF THE PARTIES: UNION OF INDIA V/s METALYST
FORGINGS LTD &ORS

Section 241-242 of the Companies Act, 2013

ORDER

CA No. 279/2021 –

1. Mr. Siddhant Marathe, Advocate appeared for the Respondent no. 1/RP.
2. Mr. Alok Dhir, Advocate a/w Ms. Varsha Banerjee, Advocate i/b Dhir & Dhir Associates appeared for the Respondent no. 2, 3, 6, 7 & 12.
3. Registry is directed to issue notice to Respondent no. 5 in terms of order dated 09.02.2024.
4. Learned Counsel for the SFIO seeks further time to place on record rejoinder to the maintainability issue raised by Respondent no. 2, 6 & 7.
5. List this CA on **17.05.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)